## COURT-II

## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## Appeal No. 161 of 2014

Dated: 7<sup>th</sup> January, 2016

Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Uttam Galva Steels Ltd. ....Appellant(s)

Versus

Maharashtra State Electricity Transmission Co. Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Mr. Abhishek Khare

Counsel for the Respondent (s) : Mr. M. Y. Deshmukh for R-1

## ORDER

Pleadings are said to be complete.

Post this Appeal for arguments of the parties on 3<sup>rd</sup> March, 2016.

(T. Munikrishnaiah)
Technical Member
rkt/pr

(Justice Surendra Kumar)
Judicial Member